

# 2021 High Court, Appellate Side, Calcutta

## NOTIFICATION

**No. 3765 –R.G.**

**Dated: The 3<sup>rd</sup> September, 2021.**

It is hereby notified for general information that out of total 17 (Seventeen) vacancies declared vide Court's Notification No. 3672-R.G. dated 31.08.2021, in the cadre of District Judge (Entry Level) of the West Bengal Judicial Service, **11 (Eleven) vacancies (may vary depending on the decision of the application bearing IA No. 93974/2019 before the Hon'ble Supreme Court of India) will be filled up by way of Normal Promotion in the said Cadre for the year 2021**, following the time schedule prescribed by the Hon'ble Apex Court in (Civil Appeal No. 1867 of 2006) vide order dated 04.01.2007 and in terms of the provision for promotion of the Judicial Officer under Rule 26(b) of the West Bengal Judicial (Conditions of Service) Rules, 2004. The exercise of conducting the process of promotion is subject to the result of Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006) and All India Judges Case (W.P. (C) 1022 of 1989), now pending before the Hon'ble Supreme Court of India and without any prejudice to the rights of any other person. The panel for such selection by Normal Promotion shall be made on "**merit-cum-seniority**" basis and on passing a suitability test in terms of said Rule 26(b) from amongst such eligible Judicial Officers other than District Judges as mentioned in Clause(b) of Sub-Rule (1) of rule 6 of the said rules.

Further details in this regard will follow in due course in Hon'ble Court's website – [www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in)

**By Order,**

Sd/-

**(Ananya Bandyopadhyay)**  
**Registrar General –cum- Secretary,**  
**Selection Board, High Court, Calcutta.**  
**03 - 09 - 2021.**